

**IN THE INCOME TAX APPELLATE TRIBUNAL,  
MUMBAI BENCH "A", MUMBAI**

**BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT AND  
SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**

**ITA No.5266/M/2019  
Assessment Year: 2015-16**

M/s. Alexis Investments Co. Pvt. Ltd., C/o. G.L. Ranka, Flat No.C-31, Padma Nagar, Mohan Studio Compound, Andheri Kurla Road, Near WEH Metro Station, Andheri (East), Mumbai -99 <b>PAN: AAACA4847A</b>	Vs.	Income Tax Officer, Ward 2(1)(1), Room No.543, Aayakar Bhavan, M.K. Road, Mumbai - 400020
(Appellant)		(Respondent)

**Present for:**

Assessee by : Shri Gehanlal Ranka, A.R.  
Revenue by : Ms. Shreekala Pardeshi, D.R.

Date of Hearing : 26.03.2021  
Date of Pronouncement : 31.05.2021

**ORDER**

**Per Rajesh Kumar, Accountant Member:**

The present appeal has been preferred by the assessee against the order dated 18.07.2019 of the Commissioner of Income Tax (Appeals) [hereinafter referred to as the CIT(A)] relevant to assessment year 2015-16.

2. At the outset, the Ld. Counsel of the assessee submitted that the assessee has gone into for Vivad Se Vishvas Scheme under the Direct Tax Vivad Se Viswas Scheme 2020, therefore, the case may kindly be decided accordingly.

3. Since the assessee has gone into for Vivad Se Viswas Scheme 2020, the adjournment application by the assessee is rejected. Besides, we are inclined to dismiss the appeal of the assessee in view of the decision of the Hon'ble Madras High Court Nannusamy Mohan (HUF) vs. ACIT TCA No.372 of 2020 with the liberty to assessee to get this appeal recalled in case assessee does not succeed in VSVS 2020. Accordingly, the appeal of the assessee is dismissed.

4. In the result, the appeal of the assessee is dismissed.

**Order pronounced in the open court on 31.05.2021.**

**Sd/-  
(Mahavir Singh)  
VICE PRESIDENT**

**Sd/-  
(Rajesh Kumar)  
ACCOUNTANT MEMBER**

Mumbai, Dated: 31.05.2021.

\* Kishore, Sr. P.S.

Copy to: The Appellant  
The Respondent  
The CIT, Concerned, Mumbai  
The CIT (A) Concerned, Mumbai  
The DR Concerned Bench

//True Copy//

By Order

Dy/Asstt. Registrar, ITAT, Mumbai.